

(SHRIMATI KRISHNA SAHI): (a) and (b) Since the announcements of the New Industrial Policy in July, 1991, the Government have approved proposals involving a total NRI Investment of Rs. 5121.3 millions till 31st January, 1993 for setting up of industries in various fields like Engineering, Automobiles, Chemicals, Electrical, etc Location of foreign/NRI investment approvals are not centrally maintained

[Translation]

Shifting of Commercial Centers from Delhi

1309 SHRI RAMKRISHNA KUSMARIA Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether the Delhi Administration has any scheme to shift the big commercial centers from the Capital to outer areas or somewhere in National Capital Region,

(b) if so, the details thereof, and

(c) the time by which the said scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P K THONGON) (a) to (c) The Delhi Master Plan 2001 envisages decongestion of the walled city areas and development of wholesale markets in different parts of Delhi. Similarly, the Regional Plan 2001 for National Capital Region envisages decentralization of those wholesale trades which are hazardous in nature by developing suitable locations outside Delhi. The proposal is to be further elaborated in the sub-regional plan of Delhi. No definite time frame for the implementation of the proposal can be indicated.

[English]

Financial Grants for Bombay

1310 SHRI MOHAN RAWALE Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the amount of financial grant provided to the Maharashtra for metropolitan city of Bombay as on December 31, 1992,

(b) whether the Government propose to enhance the amount of grant to Bombay in near future so as to further improve various civic facilities and amenities in the City,

(c) if so, the details thereof, and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P K THONGON) (a) to (d) Since Urban Development is a State subject the Planning Commission requires that all Metro development projects should form part of the State Plan. The Ministry of Urban Development has no discretionary funds at their disposal for grant of special Assistance to the State Government.

However, a Special Grant of Rs 100 crores was sanctioned in 1987 by the Government of India to the Government of Maharashtra for tackling the problems of slums and housing in Bombay. Out of Rs 100 crores Rs 88 crores have been released so far to the Govt of Maharashtra. In addition, on the recommendation of the 9th Finance Commission a one time Grant in aid of Rs 50 crores was sanctioned to the Govt of Maharashtra for slum clearance and environmental improvement of slum and provision of basic amenities in the city of Bombay, with the condition that the State